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NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P (IB) No.520/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 17th October 2017, 10.30 A.M

Name of the Company		A J Agrochem		
		-Versus-		
		Duncans Industries Ltd.		
Under Section		9 IBC		
SI. No.	o. Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date
1. Sonal Shah			A. J. Agrochem ((Petitioner)	Navnelful
2.	Navneet L	al	(Petitioner) (Alv
		Alvocato.) 17/10/17
1. RISHAV BANERJEE, Dunan Industries, Richard Ltd. & Pinters				
ADVOCATE Baneyel Banyel				
			ORDER (Selton)	17/0/17
Ld. Counsel for the petitioners and the respondents are present.				
Ld. Counsel for the corporate debtor sought leave of the Court for filing Vkalatnama. Prayer is allowed. Ld. Counsel for the corporate debtor				

may file Vakalatnama within 3 days. Reply, if any, may be filed within 7 days with a copy in advance to the petitioner. Thereafter, rejoinder, if any may

List the matter on 09/11/2017.

(ліпан К.К.)

be filed within 3 days.

Member (J)

(Vijai Pratap Singh) Member (J)

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